Central Administrative Tribunal Lucknow Bench Lucknow

CCP No. 26/2008 in O.A. 565/2006,

This, the 18th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (Judicial) Hon'ble Dr. A. K. Mishra, Member (Administrative)

Chhama Yadav aged about 44 years w/o late Sri B.N. Yadav, r/o 417/90 Ka, Napier Colony, Part -I, Newaj Ganj, Thakur Ganj, Lucknow.

Applicant -

By Advocate: Sri A.Moin

**TA** 

**VERSUS** 

1. Shri Sushil Kumar Banerjee, the Director, All India Radio, Aakashwani, Lucknow.

2. Shri Shahank , Director, All India Radio, Akashwani, Lucnow.

Respondents.

By Advocate: Sri K.K. Shukla

**ORDER (ORAL)** 

By Hon'ble Ms.Sadhna Srivastava, Member (J)

Counsel for respondents produced before us the copy of order dated 24.7.2009 passed by the Office Superintendent. A bare perusal of the order dated 24.7.2009 shows that applicant has already joined as Lower Division Clerk in the afternoon of 23.7.2009. Therefore, the submission of counsel for respondents is that the order passed by this Tribunal has already been complied with. The copy of

order dated 24.7.2009 is taken on record.

We have gone through the order dated 24.7.2009, which shows that the order passed by this 2. Tribunal has already been complied with. Accordingly, CCP is dismissed and notices issued stand discharged. However, Sri A.Moin, counsel for applicant submits that he has no instructions in the matter. In case, the applicant has not allowed to join the post, liberty is given to him to move an

application for revival of this CCP.

(Dr. A/K. Mishra) Member (A)

HLS/-

Member (J)